

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 152 of 2010

Dated: 15th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

M/s Dodson Lindblom Hydro Power Private Ltd. Appellant (s)

**Versus
MERC & Another ... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Raunak Jain for R.2

ORDER

The learned counsel for the Commission is filing the
Written Submissions today after serving copy on the other side.

Judgment is Reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS